

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

Item No. 123
(CAA)-63(PB)/2019

IN THE MATTER OF:

APS Portfolio Services Pvt. Ltd. and Discovery Financial Services Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 04.07.2019

CORAM:

CHIEF JUSTICE (RTD.) M.M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the applicant

For the respondents

Ms. Chhavi, G., Adv.

Mr. Ajit Sharma, Mr. Ashutosh Senger, Adv. for
IT Dept.

Ms. Swati Koshal, Adv. for OL


Ms. Kusum Yadav, AD for RD

ORDER

Due to paucity of time, matter could not be heard. Accordingly, hearing is deferred to 07.08.2019.



(M.M.KUMAR)
PRESIDENT



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)